

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO.170/00315/2020  
IN  
ORIGINAL APPLICATION NO.170/00762/2019**

**DATED THIS THE 03<sup>rd</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

1. Union of India  
Represented by its Secretary  
Min. of Information and Broadcasting  
'A' Wing, Shastry Bhavan  
New Delhi – 110 001.

2. The Chief Executive Officer  
Prasar Bharati, 1 "C" Tower  
Doordarshan Bhavan  
Copernicus Marg  
Mandi House  
New Delhi - 110 001.

3. The Director General  
All India Radio  
Akashwani Bhavan  
Parliament Street  
New Delhi – 110 001(Cadre Controlling Authority).

4. The Director General  
Doordarshan, Doordarshan Bhavan  
Copernicus Marg  
Mandi House  
New Delhi - 110 002.

5. The Dy. Director General / HOO  
Doordarshan, Doordarshan Kendra  
J.C.Nagar  
Bangalore- 560 006.

6. The Pay & Accounts Officer  
Doordarshan Kendra  
Swamy Sivananda Salai  
Chennai-5.

...Applicants

(By Advocate Shri M.V.Rao)

Vs.

Shri K.Eshwar Rao  
Programme Executive (Retd)  
aged about 61 years  
S/o Krishnoji Rao  
Flat No.42, 2<sup>nd</sup> Main, Jain Temple St.  
Parvathipuram, Basavanagudi  
Bangalore-560 004.

...Respondent

(By Advocate Shri N.Obalappa)

**ORDER (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, Shri M.V.Rao, learned counsel representing the respondents in OA wishes to withdraw the MA.No.315/2020.

2. Accordingly, the MA.No.315/2020 is dismissed as withdrawn.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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